NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CA/31/(IB)/2017

NAME OF THE PETITIONER(S)

: DOSHION WATER UMBRELLA (CUDDALORE) PVT

LTD

NAME OF THE RESPONDENT(S)

: IRP (NAGARJUNA OIL CORPORATION LTD)

UNDER SECTION

: **RULE 11**

NAME (IN CAPITAL) S.No.

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 -

Anouedh knehran Counsel for Applicant PR. Vandana



ORDER

Counsel for the Operational Creditor viz., M/s. Doshian Water Umbralla (Cuddalore) Pvt. Ltd. submitted that the direction be given to the RP to consider the claim of the Operational Creditor. Counsel for the Operational Creditor is directed to make representation before the RP along with relied upon documents. The RP is directed to consider the claim as per law without being influenced by the findings of the IRP. Accordingly, the Application stands **disposed of.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)